

**DISTRICT & SESSIONS COURT, PUNE.**

**No. B-16(ii)/ 89/2020,**

**Dated : 05-08-2020.**

**MODIFIED OFFICE ORDER FOR PUNE PROPER**

**Read : (i) Office Order bearing No. B.16(ii)/ 86/2020,  
dated 31-07-2020.**

**(ii) Order bearing No. 120 /2020,  
dated 04-08-2020.**

The above referred office order at Sr. No. (i) stands modified as under, pursuant to the order dated 04.08.2020 referred above at Sr. No. (ii) :

**Part-I**  
**(District & Sessions Courts at Pune proper)**

<b>Sr. No.</b>	<b>Name of the Judicial Officer</b>	<b>Date</b>	<b>Assignment.</b>
1)	Smt. A. V. Rotte, District Judge-2 and Addl. Sessions Judge, Pune.	06-08-2020 07-08-2020 17-08-2020	(i) To be incharge of her own Court and Judicial work of Principal District & Sessions Judge, Pune (except Tuesday).  (ii) All remand work of Sessions /Special Courts (excluding MCOCA),  (In case bail application is filed instantly after passing J.C. order, it be dealt with by the Remand Court).  (iii) To be incharge of all criminal files of all Addl./Asstt. Sessions Judges at Pune proper excluding MCOCA and Courts on duty.

2)	Shri. S. N. Sonawane, District Judge-15 and Addl. Sessions Judge, Pune.	10-08-2020 18-08-2020 19-08-2020	(i) To be incharge of his own Court and Judicial work of Principal District & Sessions Judge, Pune (except Tuesday). (ii) All remand work of Sessions /Special Courts (excluding MCOCA), (In case bail application is filed instantly after passing J.C. order, it be dealt with by the Remand Court). (iii) To be incharge of all criminal files of all Addl./Asstt. Sessions Judges at Pune proper excluding MCOCA and Courts on duty.
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Rest of the Office Order shall remain the same.

Pune.  
Dated: 5<sup>th</sup> August, 2020.

Sd/-xxx  
(Neeraj P. Dhote)  
Principal District & Sessions Judge,  
Pune.

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Forwarded with compliments to all the Judicial Officers in Pune Judicial District, for information and necessary action.

No. B-16(ii)/ 29 /2020,  
District & Sessions Court,  
Pune.  
Date: 5<sup>th</sup> August, 2020.

By Order,

*VBa* 5/8/2020  
Registrar

District & Sessions Court, Pune.

Copy to :

- (i) The above referred Judicial Officers.
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.